

Central Administrative Tribunal, Principal Bench

R.A. No. 274/99 In
O.A. No. 459/99

New Delhi this the 25th day of January, 2000

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Hon'ble Mr. Kuldip Singh, Member (J)

P.C. Sharma .. Review Applicant

Versus

Union of India & Others .. Respondents

ORDER BY CIRCULATION

By Hon'ble Mr. Kuldip Singh, Member (J)

This RA has been filed by the applicant for review of the order passed in OA No. 459 of 1999 on 15.11.99.

2. The applicant has tried to reagitate the same issues which he had raised in the OA. All the grounds taken in the RA were considered at great length by the Tribunal while deciding the O.A.

3. After going through the RA and the grounds taken therein, I do not find any error apparent on the face of the record which may require review of the order under Order XLVII Rule 1 CPC. In the circumstances, the RA is rejected.

Kuldy
(Kuldip Singh)
Member (J)

Rakesh